

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 156/MP/2026

Subject : Petition seeking approval for determination of Lignite Input Price for the period 1.4.2024 to 31.3.2029 in respect of Barsingsar Mines as per CERC (Terms and conditions of Tariff) Regulations, 2024.

Petitioner : NLCIL

Respondent : RUVNL and 3 others

Date of Hearing : **4.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri. Venkatesh, Advocate, NLCIL
Ms. Surbhi Kapoor, Advocate, NLCIL
Shri Aditya Garg, Advocate, NLCIL
Shri Murugan.A, NLCIL
Shri Suresh kumar R, NLCIL
Shri Tulasi kumar, NLCIL
Shri Divya Prakash, NLCIL
Shri, Vishal Kumar, NLCIL
Ms. Preethi C C, NLCIL
Ms. Ritika Singh, Advocate, RUVNL

Record of Proceedings

At the outset, the learned counsel for the Respondent, RUVNL, requested that the filing portal be opened to enable the Respondent to file its reply to the Petition. She also submitted that a copy of the reply has already been served upon the Petitioner. Learned counsel for the Petitioner sought further time to file its rejoinder to the said reply.

2. After hearing the parties, the Commission permitted the Respondent, RUVNL, to file its reply to the Petition, on or before **10.8.2026**. The Petitioner may file its rejoinder, on or before **4.9.2026**.

3. The Petition will be listed for hearing on **15.9.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

